

**BILLS INTRODUCED IN THE LEGISLATIVE ASSEMBLY OF THE
STATE OF TAMIL NADU**

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 2nd November 2012 is published together with Statement of Objects and Reasons for general information:—

L.A. Bill No. 55 of 2012

A Bill further to amend the Tamil Nadu Physical Education and Sports University Act, 2004.

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-third Year of the Republic of India as follows:—

Short title and commencement.

1. (1) This Act may be called the Tamil Nadu Physical Education and Sports University (Amendment) Act, 2012.

(2) It shall be deemed to have come into force on the 2nd day of August 2012.

Amendment of section 12.

2. In section 12 of the Tamil Nadu Physical Education and Sports University Act, 2004 (hereinafter referred to as principal Act), in the second proviso to sub-section (3), for the expression “sixty-five years”, the expression “seventy years” shall be substituted.

Tamil Nadu Act 9 of 2005.

Repeal and saving

3. (1) The Tamil Nadu Physical Education and Sports University (Amendment) Ordinance, 2012 is hereby repealed.

Tamil Nadu Ordinance 11 of 2012

(2) Notwithstanding such repeal, anything done or any action taken under the principal Act, as amended by the said Ordinance, shall be deemed to have been done or taken under the principal Act, as amended by this Act.

STATEMENT OF OBJECTS AND REASONS.

The Vice-Chancellor of the Tamil Nadu Physical Education and Sports University shall hold office upto the age of sixty-five years under the Tamil Nadu Physical Education and Sports University Act, 2004 (Tamil Nadu Act 9 of 2005). The Government decided to amend the above said Tamil Nadu Act 9 of 2005 to raise the retirement age of the Vice-Chancellor from sixty-five years to seventy years on par with the Central Universities Act, 2009 (Central Act 25 of 2009) so as to utilise the knowledge gained by academicians for the enrichment of physical education and sports in the State. Accordingly, the Tamil Nadu Physical Education and Sports University (Amendment) Ordinance, 2012 (Tamil Nadu Ordinance 11 of 2012) was promulgated by the Governor on the 30th July 2012 and the same was published in the *Tamil Nadu Government Gazette*, Extraordinary, dated the 2nd August 2012.

2. The Bill seeks to replace the said Ordinance.

N.R. SIVAPATHY,
*Minister for School Education, Sports and
Youth Welfare, Law, Courts and Prisons.*

A.M.P. JAMALUDEEN,
Secretary.